

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.4164/2016

New Delhi this the 20th day of December, 2016

**Hon'ble Shri V.Ajay Kumar, Member(J)
Hon'ble Ms.Praveen Mahajan, Member(A)**

Sh.Santosh Kumar Chaudhary, Group "B"
Presently posted as Principal AAO,
Ministry of Information & Broadcasting
S/o Late Sh. R.P.Chaudhary
Aged about 41 years
R/o 173, Sector 3, Pushp Vihar,
New Delhi-110017.

-Applicant.

(By Advocate: Shri Nilansh Gaur)
Versus

Controller General of Accounts
Office of Controller General of Accounts
Mahalekha Niyantark Bhawan
Block "E", GPO Complex
INA, New Delhi-110023.

-Respondent.

**By Mr.V.Ajay Kumar, Member (J):
ORDER (ORAL)**

Heard the learned counsel for the applicant.

2. The subject matter of this OA is squarely covered by the decision of this Tribunal in OA No.4093/2016 with OA No.3681/2016 dated 16.12.2016.
3. In the circumstances, present OA is also dismissed in terms of order dated 16.12.2016 passed in OA No.4093/2016 with OA No.3681/2016. No costs.

(Ms.Praveen Mahajan)
Member (A)

(V.Ajay Kumar)
Member (J)

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